

3

**CENTRAL ADMINISTRATIVE TRIBUNAL**  
**PRINCIPAL BENCH**

**C.P. No.401 of 2006**  
**in**  
**O.A. No.1325 of 2001**

New Delhi, this the 5<sup>th</sup> day of February, 2007

**HON'BLE SHRI SHANKER RAJU, MEMBER (J)**  
**HON'BLE MRS. NEENA RANJAN, MEMBER (A)**

Shri Bipin Bihari Das (Deceased)  
Through his legal heirs,

1. Smt. Bidut Prabha Das, Wife  
widow of late Bipin Bihari Das,  
At/PO, Purunabasanta, PS. Aghunathpur,  
District, Jagatsinghpur (Orissa).
2. Anjalia Prabha Das, Married Daughter  
D/o Late Bipin Bihari Das  
W/o Manmohan Rout, R/o New Street  
1<sup>st</sup> Line PO/PS: Jeypore,  
District Koraput (Orissa)
3. Sri Kamala Kanta Das, Son  
S/o Late Bipin Bihari Das  
Advocate R/o Sri Ram Nivas, Pujariput,  
PO/PS. District Koraput (Orissa)
4. Sri Bimalakanta Dass S/o of Late Bipin Bihari Das Son  
At/PO Purunabasanta, PS. Raghunathpur, District –  
Jagatsinghpur (Orissa).
5. Sri Shyamalakanta Das, S/o of Late Bipin Bihari Das Son  
Advocate R/o Sri Ram Nivas, Pujariput,  
PO/PS. District Koraput (Orissa)
6. Smt. Arati Prabha Mohanty, Married Daughter  
D/o Late Bipin Bihari Das W/o Mirijit Mohanty At  
CDA PO/POS Bidanasi District Cuttack (Orissa).
7. Smt. Alka Samanta Singhar, Married Daughter  
D/o Late Bipin Bihari Das,  
W/o Parfulla Kumar Samanta Singhar, At PO  
J.K. Pur, P.S. Kasinghpur, District Rayagada  
(Orissa).
8. Sri Amulya Kumar Das, Son  
S/o of Late Bipin Bihari Das, At/PO  
Purunabasanta, PS. Raghunathpur,  
District Jagatsinghpur (Orissa).

9. Dr. Kamakshya Prasad Das Son  
 S/o Late Shri Bipin Bihari Das,  
 Advocate R/o Sri Ram Nivas, Pujariput,  
 PO/PS. District Koraput (Orissa)

All the legal heirs mentioned above  
 Except Shri Kamala Kanta Das are represented  
 By their Attorney Shri Kamalakanta Das vide  
 Power of Attorney duly executed by them  
 in his favour and duly notarized.

.....Applicant.

(By Advocate : Shri A.P. Mohanty)

Versus

Union of India, through its Secretary,  
 Rehabilitation Division, Union Ministry of Home Affairs,  
 Jaislamer House, Man Singh Road,  
 New Delhi

Shri V.K. Duggal)

.....Respondent.

(By Advocate : Shri R.V. Sinha)

**ORDER (ORAL)**

**HON'BLE SHRI SHANKER RAJU, MEMBER (J) :**

CP stands disposed of with liberty to the parties to revive it  
 at an appropriate stage subject to the outcome of the Writ Petition  
 pending before the Hon'ble High Court of Delhi. Notice is  
 discharged.

*NRajan*

**(NEENA RANJAN)  
 MEMBER (A)**

*S. Raju*

**(SHANKER RAJU)  
 MEMBER (J)**

/ravi/